

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.12.2015 to 15.12.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,00,000/- + int.	2.12.2015	Two Years
2	Rs.1,30,56,670/- + interest	02.12.2015	91 days
3	Rs.20,00,000/- + int.	10.12.2015	One year
4	Rs.82,92,052/- + interest	12.12.2015	Six months
5	Rs.35,31,154/- + interest	13.12.2015	Six months

Dated: 16.11.2015

(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

1 P.A. to Ld. Registrar (J-I)

*[Signature]*  
16/11/15

*[Signature]*  
16/11/15

2 P.A. to Ld. Registrar (J-II)

*[Signature]*  
16/11/15

3 P.A. to Ld. Registrar (J-III)

*[Signature]*  
16/11

4 P.A. to Ld. Registrar (Misc.)

*[Signature]*  
16/11

5 P.A. to Ld. Registrar (Admn. G.)

*[Signature]*  
16/11/15

6 P.A. to Ld. Addl. Registrar (F & A)

*[Signature]*  
16/11/15